

(i) Audit Report (Civil), 1964. [Placed in Library. See No. LT-2490/64].

(ii) Audit Report (Civil) on Revenue Receipts, 1964. [Placed in Library. See No. LT-2491/64].

(b) a copy of Appropriation Accounts (Civil), 1962-63. [Placed in Library. See No. LT-2492/64].

(2) a copy each of the following papers:—

(i) Audit Report, Posts and Telegraphs, 1964, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-2493/64].

(ii) Appropriation Accounts, Posts and Telegraphs, 1962-63. [Placed in Library. See No. LT-2494/64].

ANNUAL REPORT OF NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING AND INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER

The Minister of Education (Shri M. C. Chagla): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the National Council of Educational Research and Training for the year 1962-63 together with the Audited Accounts. [Placed in Library. See No. LT-2495/64].

(ii) The International Copyright (First Amendment) Order, 1964 published in Notification No. S.O. 428 dated the 31st January, 1964, under section 43 of the Copyright Act, 1957. [Placed in Library. See No. LT-2496/64].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I beg to lay on the Table the following Rules under sub-section (2) of section

3 of the All India Services Act, 1951:—

(i) a copy each of the following Notifications making certain further amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954:—

(a) G.S.R. No. 1495 dated the 21st September, 1963.

(b) G.S.R. No. 1761 dated the 16th November, 1963.

(c) G.S.R. No. 2 dated the 4th January, 1964.

(d) G.S.R. No. 277 dated the 16th February, 1964.

(ii) a copy of the All India Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1963 published in Notification No. G.S.R. 1736 dated the 9th November, 1963.

(iii) a copy of the Indian Administrative Service (Pay) Amendment Rules, 1964 published in Notification No. G.S.R. 139 dated the 1st February, 1964.

(iv) a copy of the All India Services (Discipline and Appeal) Amendment Rules, 1964 published in Notification No. G.S.R. 223 dated the 15th February, 1964.

[Placed in Library. See No. LT-2497/64].

ANNUAL REPORT OF HINDUSTAN INSECTICIDES LIMITED AND REVIEW BY GOVERNMENT

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-